



2026:AHC:26042-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2592 of 1987

Phool Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	A. Mallik, Anuj Srivastava, Manas Tripathi, Onkar Singh, Sachin Malik
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.**

Order in Criminal Misc. Correction Application No. 7 of 2026

1. Learned counsel for the applicant prays to withdraw the instant correction application.
2. As prayed, the correction application is dismissed as withdrawn.

February 5, 2026
S.K.S.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)